

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 1058 of 2020

IN THE MATTER OF:

Berger Becker Coatings Pvt. Ltd.

...Appellant

Vs

**Committee of Creditors of Asian
Colour Coated Ispat Ltd. &Anr.**

...Respondents

Present:

For Appellant:

Ms. Preeti Nair, Advocate.

For Respondents:

**Mr. Ankur Mittal, Ms. MeeraMurali, Advocates
for R-1.**

**Mr. Bishwajit Dubey, Mr. Shatrajit Banerji and
Mr. Aditya Jindal, Advocates for R-2.**

ORDER

(Through Virtual Mode)

25.02.2021: In terms of the order dated 22.01.2021, whereby two weeks time was granted to Learned Counsel for the Respondent No. 2, to file his Reply Affidavit. Reply Affidavit was filed on 17.02.2021 on behalf of the Respondent No. 2, which is taken on record.

Learned Counsel for the Appellant prays for two weeks time to file Rejoinder. Prayer allowed.

Parties are directed to file Written Submissions not exceeding three pages along with relevant case laws which they rely, within two weeks.

List the Appeal on **23rd March, 2021**.

[Justice AnantBijay Singh]
Member (Judicial)

[Ms. Shreeshamerla]
Member (Technical)

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